

**The Minister of Commerce and Industry (Shri T. T. Krishnamachari):**

(a) The information is contained in the Seaborne Trade Accounts.

(b) Yes, Sir.

(c) Not for the present.

**RAW MATERIALS FOR SHOE INDUSTRY**

**307. Dr. Jataw-vir:** Will the Minister of Commerce and Industry be pleased to state:

(a) what raw materials required for the shoe industry are imported into India from foreign countries;

(b) the quantities of various raw materials imported into India each year;

(c) the mode of distribution of these raw materials in India;

(d) the procedure and basis for issuing licenses for the purchase of these raw materials; and

(e) whether Government are aware that these raw materials are generally sold in black market and the shoe manufacturers have to pay high prices for them and if so, what steps Government are going to take for providing these materials at a cheaper rate?

**The Minister of Commerce and Industry (Shri T. T. Krishnamachari):**

(a) The main raw materials imported are threads, both cotton and linen, and metallic shoe grindery.

(b) A statement is laid on the Table of the House. [See Appendix V, annexure No. 20]

(c) There is no control over the distribution of these imported raw materials.

(d) It is presumed that the hon. Member refers to the granting permits. If so, the question does not arise.

(e) As there is no control over the distribution or price of these items, the question of sale of these raw materials in black market would not arise. However to safeguard the interests of small manufacturers, actual users licences are being issued in favour of co-operative bodies or associations for direct import and distribution among their consuming members.

**HOUSES ACQUIRED FOR HIRAKUD PROJECT**

**308. Shri P. Subba Rao:** Will the Minister of Irrigation and Power be pleased to state:

(a) the rate per cubic foot at which compensation is calculated for the pucca houses acquired for the Hirakud Dam Project; and

(b) the rate per cubic foot at which estimate is prepared for pucca houses built at Hirakud and Burla by Contractors on work-charged basis?

**The Deputy Minister of Irrigation and Power (Shri Hathi):** (a) Rate per sq. foot is the unit for calculating compensation. A statement giving the approved schedule of rates for payment of compensation for different categories of houses in the area to be submerged on the Hirakud Dam Project is laid on the Table of the House. [See Appendix V, annexure No. 21]

(b) It is not understood what is meant by "houses built by contractors on work-charged basis." The rates per sq. foot at which estimates are prepared vary for different types of building depending on the specifications of each type. A statement giving the rates for buildings constructed at Hirakud and Burla is laid on the Table of the House. [See Appendix V, annexure No. 21]

**PAY SCALES OF MAZDOORS IN HIRAKUD**

**309. Shri Sarangadhar Das:** Will the Minister of Irrigation and Power be pleased to state:

(a) whether all the staff excepting the labourers (mazdoors) working in Hirakud get the Government of India scales of pay and allowances;

(b) whether only the mazdoors are given Orissa scales of pay without dearness and any other allowances; and

(c) the scales of pay and allowances paid by the two Governments to mazdoors?

**The Deputy Minister of Irrigation and Power (Shri Hathi):** (a) All the regular staff are on the Government of India's scales of pay and allowances, except 'Medical' and 'school' staff who are in the Orissa scales of pay and allowances. All work-charged staff are on scales of pay which are based on scales prevalent for similar posts on other projects and are approved by the Chief Engineer in consultation with the FA&CAO, Hirakud Dam Project.

(b) Mazdoors employed on monthly basis are paid Rs. 40 per month con-